

HCC No. 55/2020

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 17th February, 2021.**

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK_DJ/2020–2021/IND162, dated 18.01.2021 had called for procurement of Smart TV and Extra Monitor to the District and Taluka Courts.

The last date fixed for uploading tender on 17-02-2021 at 4.00 PM and opening on 18-02-2019 at 4.00 is hereby extended up to 25-02-2019 at 4 PM and opening on 26-02-2021 at 4.00PM. For more details visit <https://eproc.karnataka.gov.in> website.

Further, clarifications regarding queries is attached herewith.

Sd/-

**T.G. SHIVASHANKARE GOWDA
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**

CORRIGENDUM

Annexure-2 – Technical Specification of Smart TV

Sl.No	Parameter	RFP reads as	RFP shall be read as
Sl.no. 10	Contrast Ratio	10000:1 or more	Dynamic Contrast Ratio 10000:1 - DCR or more
Sl.no. 20	Compatibility	Smart TV with URL Launcher supplied must be compatible with Open Source Signage Software (Xibo.. etc) Display Board Functionality offered in e-Court CIS NC 3.0 HTML5 and CSS3 Web Applications.	Bidder may test the compatibility of their product with Court Application by prior permission of the Tender Inviting Authority.